RAILWAY LINES IN MADHYA PRADESH

* 170. SHRI SVAISINGH SISO-D1A : Will the Min ster of RAILWAYS be pleased to state

(a) whether it is a fact that Madhya Pradesh has the n inimum length of railway lines in the country as compared to its area and >opuIation; and

(b) if so, what are the steps taken by Government to provide more railway lines in that Mate during the current year ?

THE MINISTE);. OF RAILWAYS (DR. RAM SUB? AG SINGH) : (a)

Information about the length of railway lines is not cc upiled State-wise but only railwaywise. Particulars of route kilometres open or 31st March 1968, lines under constriction etc., are given in Statement 8 ol the Supplement to the Report by th< Railway Board on Indian Railways—Statistical Statements—1967-68, copies of which are available in the Library of the Parliament.

(b) Railway co struction is not planned or undertaken on any State-wise or region-wise concej ts, but on the needs ef overall development in the National interest. The prop >sals for new lines to be constructed du ing the 4th Plan have not yet been finali ed, and it is too early to say which m w lines, if any, will be taken up in IV'adhya Pradesh during the current year.

भिक्षावृत्ति को समाप्त करने की योजना

*171. श्री जगवम्बी प्रसाद यादव : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कुषा करेंगे कि त्या देश से भिक्षावृत्ति को समाप्त करने की कोई विशेष योजना सरकार के विचाराधीन है, यदि हां, तो योजना का व्यौरा क्या है और इस दिशा में सरकार को अब तक कितनी सफलता मिली है ?

•^SCHEME TC ABOLISH BEGGING

*171. SHRI J. P. YADAV : Will the Minister of LAW AND SOCIAL WELFARE be please I to state whether there is any spec al scheme under Government's consideration to abolish begging in the country; if so, the details of the scheme and the extent of success achieved by Government in this connection 96 far?]

विधि पंत्रालय तथा समाज कल्याण विभाग म राज्य मंत्री (डा० श्रीमती फूलरेनू गुहा) : जी, नहीं। प्रश्न नहीं उठता।

to Questions

t[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA) : No, Madam. Does not arise.]

PROGRAMME TO RELIEVE OVER-CROWDING IN TRAINS

*172. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Railway Board has recently taken up a programme to relieve overcrowding in trains; and

(b) if so, the details thereof and the action proposed to be taken thereon ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes, Madam.

(b) On those sections where the review has revealed overcrowding, additional train accommodation is being provided by introducing additional trains, extending the run of existing trains, augmentation of loads by dieseli-sation/electrification etc.

In addition to 47 trains introduced/ extended with effect from 1-4-69, we have since introduced/extended an additional 20 trains.

The loads of 40 trains on the broad gauge and 38 trains on the metre gauge have also been augmented by one to three coaches wherever necessary and feasible.

The continuing programme to relieve overcrowding envisages introduction of additional new trains like the Bhubanes-war-New Delhi Express service, an. Express train between Lucknow and Katihar, an additiona' Express train on the Madras-Madurai metre gauge route, etc., apart from dieseiisation of 57/58 Bombay-Amritsar Expresses between New Delhi and Itarsi *and* other trains, depending upon the availability of requisite resources.

t[] English translation.